NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH

T.C.P. No. 989/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2018

NAME OF THE PARTIES:

Ganpat Chemicals Minerals

v/s.

Vyankatesh Board Mills Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

ORDER

On the withdrawal memo submitted by the Petitioner's Counsel, this Company Petitioner is hereby **dismissed** as withdrawn.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)